- Fixation of statutory maximum prices of paddy and rice in some States;
- Stepping up of imports of foodgrains and larger distribution from Central stocks:
- 3. Introduction of statutory ration-Calcutta. Madras. in Coimbatore. Hyderabad and Secunderabad, Vishakhapatnam, Kanpur and Delhi and informal rationing in Kerala. Statutory rationing will be gradually in-troduced in all big cities with a population of one million and above and in industrial townships and further extended progressively till the urban areas with a population of one lakh and above are also covered:
- Tightening up of restrictions on bank advances against foodgrains;
- Strengthening of enforcement machineries by State Governments with assistance from the Central Government;
- Promulgation of anti-hoarding measures as well as introduction of summary trials; and
- Intensification of procurement operations.

## **Election Petitions**

## \*295. Shiri Vishwa Nath Pandey; Shri Ohkar Laj Berwa; Shri Bibhuti Mishra;

Will the Minister of Law be pleased to state:

- (a) whether it is a fact that a large number of Election Petitions are still pending before the Election Tribunals, High Courts and Supreme Court since the last General Elections;
- (b) if so, their number, State-wise; and
- (c) the steps Government propose to take to expedite their disposal?

The Minister of Law (Shri G. S. Pathak): (a) No, Sir. It is not correct to say that a large number of election petitions are still pending. However, there are 15 election petitions arising out of 1962 General Elections still pending.

- (b) The State-wise break-up is as follows-
  - (i) before the Election Tribunals two petitions each in Andhra Pradesh, Punjab and Uttar Pradesh and one petition each in Bihar, Jammu and Kashmir and Rajasthan;
  - (ii) Two appeals from the final orders of election tribunals are pending before the High Courts—one in Jammu and Kashmir and the other in Uttar Pradesh;
- (iii) Four appeals from the final orders of the High Courts are pending before the Supreme Court. These relate to Madras, Punjab, Rajasthan and West Bengal.
- (c) The Election Commission's Report on the Third General Elections containing proposals in this regard is under consideration.

## Study of Port Facilities in Malaysia: and Singapore

\*296. Shri P. H. Bheel: Shri Narayan Reddy: Shri Solanki: Shri Kapur Singh:

- Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:
- (a) whether a delegation of Members of Parliament was recently sent by the National Shipping Board to Malaysia and Singapore to study port facilities in these countries:
- (b) if so, whether the Members followed their original schedule; and
- (c) if not, the reasons therefor and whether they have submitted any report?